

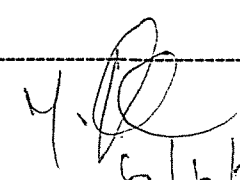
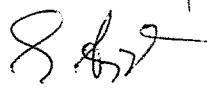
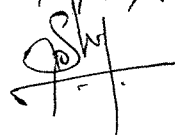
(2)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/06/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/37/2018
NAME OF THE PETITIONER(S) : FRESCO PELLI SPA
NAME OF THE RESPONDENT(S) : FUTURE PELLI INDIA PVT LTD & 5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	M. YIDYA	Counsel for Pet.	 6/6/2019
2.	G. Ashwini Kumar For PASS Associates	Adv for R 4 & 5	
3.	P. Stella Mary for K. Mowday	Counsel for R 2, 3 & 6	6/6/19. 

ORDER

At request of the parties, list this matter on 09.07.2019.

(S.VIJAYARAGHAVAN)
Member (Technical)

(B.S.V.PRAKASH KUMAR)
Member (Judicial)